RAJYA SABHA

Thursday, the 25th July, 2024 / 3 Sravana, 1946 (Saka)

The House met at eleven of the clock, MR. CHAIRMAN in the Chair.

BIRTHDAY GREETINGS

MR. CHAIRMAN: Hon. Members....(Interruptions)... इस पर तो कविता होनी चाहिए थी। आपने आज कविता नहीं कही।

Hon. Members, I am pleased to extend greetings to hon. Member of Parliament, Shri Ramji Lal Suman on his birthday today. Hon. Members, I share a personal association with Sumanji. In the Ninth Lok Sabha, he served as the Minister of State for Labour and Welfare under Prime Minister, Shri Chandra Shekhar and I was also a Member of the Ninth Lok Sabha and in the Council of Ministers of Prime Minister, Shri V.P. Singh. Shri Suman is one of the founding members of Samajwadi Party; presently serves as its National General Secretary.

Shri Ramjilal Suman became a Member of Rajya Sabha for the first time in April, 2024, adding to his illustrious political career that includes four terms in Lok Sabha (1977-79, 1989-91, 1999-2009). He is blessed with son, Ranjeet and daughters, Renu, Neelu and Neetu.

Hon. Members, on my own and on behalf of this House, I wish him a happy, long and healthy life and extend greetings to his family members.

PAPERS LAID ON THE TABLE

Report and accounts (2022-23) of the Gandhi Smriti and Darshan Samiti, New Delhi and related papers

THE MINISTER OF CULTURE (SHRI GAJENDRA SINGH SHEKHAWAT): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:

(a) Annual Report of the Gandhi Smriti and Darshan Samiti, New Delhi, for the year

2022-23.

- (b) Annual Accounts of the Gandhi Smriti and Darshan Samiti, New Delhi, for the year 2022-23, and the Audit Report thereon.
- (c) Review by Government on the working of the above Samiti.
- (d) Statement giving reasons for delay in laying the papers mentioned at (a) and (b) above.

[Placed in Library. See No. L. T. 600/18/24]

Notification of the Ministry of Earth Sciences

THE MINISTER OF STATE OF THE MINISTRY OF EARTH SCIENCES (DR. JITENDRA SINGH): Sir, I lay on the Table, a copy (in English and Hindi) of the Ministry of Earth Sciences Notification No. S.O. 1317(E)., dated the 13th March, 2024, designating the Court of the Additional Session Judge-03, South, Saket, New Delhi and the Court of the District Judge-I, Panaji, Goa as the Designated Courts for the trial of offences punishable under the Indian Antarctic Act, 2022, under Section 57 of the said Act.

[Placed in Library. See No. L. T. 358/18/24]

Notifications of the Ministry of Law and Justice

THE MINISTER OF STATE OF THE MINISTRY OF LAW AND JUSTICE (SHRI ARJUN RAM MEGHWAL): Sir, I lay on the Table—

(i) A copy (in English and Hindi) of the Ministry of Law and Justice (Legislative Department) Notification No. S.O. 995(E)., dated the 1st March, 2024, publishing the Conduct of Elections (Amendment) Rules, 2024, under sub-section (3) of Section 169 of the Representation of the People Act, 1951.

[Placed in Library. See No. L. T. 213/18/24]

- (ii) A copy each (in English and Hindi) of the following Notifications of the Ministry of Law and Justice (Department of Legal Affairs), under Section 53 of the Mediation Act, 2023: -
 - (1) G.S.R. 320(E)., dated the 13th June, 2024, publishing the Mediation Council of India (Salary, Allowances and other Terms and Conditions of Service of